

SUMMARY OF THE PROPOSED COMBINATION

(In terms of Regulation 13(1A) of the Competition Commission of India (Procedure in regard to the transaction of business relating to combinations) Regulations, 2011)

A. Name of the parties to the combination:

- (i) Unifeeder ISC FZCO (“**Acquirer**”)
- (ii) Avana Logistek Limited (“**Avana**”); Transworld Feeders Private Limited (“**TFPL**”); and Transworld Shipping Agencies Private Limited (“**TSAPL**”, and together with Avana and TFPL, “**Targets**”)

B. Nature and purpose of the combination:

- (i) The proposed combination involves: (a) the acquisition of 100% of the issued, subscribed and paid up share capital of Avana and TFPL by the Acquirer; and (b) the indirect acquisition of 100% of the issued, subscribed and paid up share capital of TSAPL pursuant to the Acquirer’s acquisition of Transworld Feeders FZCO (“**TWF**”) (which holds 100% of the issued, subscribed and paid up share capital of TSAPL) (collectively the “**Proposed Combination**”).
- (ii) The Proposed Combination amounts to a combination within the scope of Section 5(a)(ii)(B) of the Competition Act, 2002.

C. Products, services and business(es) of the parties to the combination

- (i) **Acquirer:** The Acquirer is a member of the DP World group, which is a global provider of smart logistics solutions, offering a comprehensive range of products and services covering every link of the integrated supply chain – from maritime and inland terminals to marine services and industrial parks as well as technology-driven customer solutions. While the Acquirer does not undertake any business or offer any products or services, its subsidiaries offer feeder and non-vessel owning common carrier (“**NVOCC**”) services in India.
- (ii) **Avana:** Avana is an integrated logistics solutions provider, offering customized and end-to-end solutions to domestic and international markets.
- (iii) **TFPL:** Prior to its proposed acquisition by the Acquirer, TFPL will acquire the containerised domestic coastal and export-import (“**EXIM**”) feeder shipping business of Shreyas Shipping and Logistics Limited (“**SLL**”).
- (iv) **TSAPL** – TSAPL provides shipping agency and vessel handling services to TWF and SLL.

D. The respective markets in which the parties to the combination operate

Having regard to the activities carried out by the parties to the combination, there is a horizontal overlap to a limited extent in

relation to the provision of short-sea container liner shipping services in India which involves the provision of regular scheduled intra-continental services for the carriage of cargo by containers mainly by sea along a coast, without crossing the ocean. Further, the parties to the combination are active in two vertically-related activities to short-sea container liner shipping in India, i.e. (a) the market for container terminal services which comprises of the activities by terminal operators of loading, unloading, storage, and land-side handling for inland transportation of containerised cargo; and (b) the market for multimodal door-to-door transportation services which comprises of domestic feeder shipping activities, i.e. shipping of containerised and non-containerised cargo along the Indian coast via coastal services, and forms part of a broader multimodal container transport services market in India encompassing alternative modes of transport such as road and rail.